

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MONOTONA TYRES LIMITED Date of Commencement of Liquidation: 23-06-2023; List of Stakeholders as on Date: 26-07-2023; Name of IP: Mr. Sanjay Mehra; Process Number: 1; Last 5 digit of registration number: 12784

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				2239374				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	5	2282418725	5	554435336	768944688.00	15287671	943751030	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	29	3644930	28	3550013		94917		Annexure 6
7	Operational creditors (Government Dues)	4	3151597771	4	3151597771				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	224527654	10	81448260			143079394	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		48	5662189080	47	3793270754	768944688	15382588	1086830424	